

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. NO. 32/1998 in  
O.A. NO. 2556/1991

(23)

New Delhi this 20th day of May, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Surinder Singh S/O Jamuna Dass Chandil,  
Cashier, Rail Yatri Niwas, New Delhi.  
R/O A-157, Raju Park,  
New Delhi-110062.
2. Binda Pandit S/O Kawleshwar Pandit,  
Cashier, Rail Yatri Niwas, New Delhi,  
R/O RZ 23-E/3-A, Indra Park,  
Palam Colony, Gali No.24,  
New Delhi.

... Applicants

( By Shri Rama Krishna, Advocate )

-Versus-

1. Shri S. P. Mehta, General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Shri D. S. Mann, Chief Manager,  
Rail Yatri Niwas, N. Railway,  
New Delhi.

... Respondents

( By Shri R. L. Dhawan, Advocate )

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Learned counsel for respondents submits that the order of the Tribunal has been duly complied with. This fact is not disputed by learned counsel for applicant. Accordingly, the contempt petition is dismissed as having become infructuous. The notices shall stand discharged.

*KM*  
( K. M. Agarwal )  
Chairman

*RKA*  
( R. K. Ahooya )  
Member (A)

/ as/